

tonnes is stored in CAP storage in Punjab and Haryana, respectively. CAP storage is safe and scientific and it is well looked after by technical staff employed for the purpose. It is, therefore, not correct to say that paddy stocks lying in the open under CAP system of storage are exposed to revages of whether. In spite of precautions, some losses do take place due to reasons beyond the control of FCI, e.g. natural calamities, untimely heavy rains, cyclones, floods etc.

There has been some resistance on the part of Rice millers of some areas to undertake shelling of FCI paddy in spite of the fact that FCI has been sanctioning milling rates keeping in view the outturn ratios of rice and expenses incurred by the millers etc. However, millers are demanding still higher rates and approximately 6.39 lakh tonnes is still lying uncontracted.

(c) A total quantity of 29,286 tonnes paddy is reported to be affected and salvaging of the affected stocks is in progress. The actual position will be known at the end of operation. A quantity of 570 tonnes has so far been declared as damaged.

In view of drought conditions prevailing in Eastern, Central and Southern States besides Uttar Pradesh, efforts have been made to utilise the milling capacity in those areas by moving paddy from Punjab. A quantity of about 60,000 tonnes of paddy has been moved from Punjab between November, 1979 and May, 1980. Efforts are continuing to get the balance paddy stocks contracted early. Other steps like requisitioning of milling capacity are also being contemplated.

Linking of Indian Satellite Communication System with International System

1606. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have proposed to link the Indian Satellite

Communication System with the International System;

(b) if so, when the linkage will take place; and

(c) the benefit expected from the linkage?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) No.

(b) Does not arise.

(c) Does not arise.

Reconstitution of Central Social Welfare Board

1607. SHRI S. M. KRISHNA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether any action has been initiated to reconstitute the Central Social Welfare Board;

(b) if so, the constitution of the new Board; and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise

(c) According to the Resolution constituting the present Board the tenure prescribed is upto 30th September, 1980.

Re-Examination of Withdrawn Text Books

1608. SHRI OSCAR FERNANDES: Will the Minister of EDUCATION be pleased to state:

(a) whether there have been some cases in the Janata Government that certain text books and history text books were withdrawn from the school syllabus;